

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3140  
ANSWERED ON:09.12.2009  
DECLARATION OF TIGER RESERVE  
Pakirappa Shri S.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the State Government of Karnataka has submitted a proposal to the Union Government for declaring Billigiri Ranganatha Temple Wildlife Sanctuary as Tiger Reserve;
- (b) if so, the details thereof; and
- (c) the time by which a final decision in this regard is likely to be taken?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (c) The earlier proposal received from the State (Karnataka) in this regard was not considered since declaration of new tiger reserves was not viewed favourably in the 38th meeting of the Steering Committee of Project Tiger held on 12-04-2005. Subsequently, based on a proposal received in this regard in December, 2008, the State has been advised to provide the ecological / landscape parameters, apart from the statutory imperatives vis-À-vis the provisions of the Wildlife (Protection) Act, 1972, for needful action from the National Tiger Conservation Authority. The response from the State is awaited.